## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 150/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

Name of the Company:

Kadillac Chemicals Pvt Ltd.

V/s.

Shakti Bio Science Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Kardillac Chemicals

2. HARMISH 10. SHAG

A . . . . . . . .

Resheur

MAAA

## **ORDER**

Learned PCS Mr. Rishikesh Vyas present for operational creditor/ petitioner. Learned Advocate Mr. Harmish Shah present for Respondent.

Objections filed by Respondent today.

At request of petitioner PCS.

List the matter on 05.12.2017 for hearing before admission.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 27th day of November, 2017.